

THE GAUHATI HIGH COURT AT GUWAHAT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/593 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the 8th February, 2022.

Sub: **Station leave permission.**

Ref:- No. MACT (B)/156 dated 03.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 05.02.2022 till the morning of 07.02.2022**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully

Sdy.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/594-595/ dated , 08-02-2022

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)
Rda